

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHIVAM INDIA LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SHIVAM INDIA LIMITED
2.	Date of incorporation of corporate debtor	13/12/1999
3.	Authority under which corporate debtor is incorporated / registered	ROC Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U23101WB1999PLC090748
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: -Govind Mahal, 3 Wood Street, 2nd Floor, Flat No. 1, Kolkata, West Bengal, India, 700016 Plant Location: Angadpur Industrial Area, Raturia, Durgapur, dist.-Burdwan, West Bengal-713215
6.	Insolvency commencement date in respect of corporate debtor	22/08/2025
7.	Estimated date of closure of insolvency resolution process	18/02/2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Jitendra Lohia Reg No: IBBI/IPA-001/P00170/2017-18/10339
9.	Address and e-mail of the interim resolution professional, as registered with the Board	2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor, Kolkata-700020 Email: jitulohia@knjainco.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Klass Insolvency Resolution Professionals Pvt. Ltd, Add: - 2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor, Kolkata-700020 Email: cirp.shivamindia@gmail.com
11.	Last date for submission of claims	05/09/2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

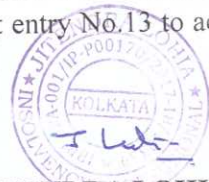
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **SHIVAM INDIA LIMITED** on **22/08/2025**.

The creditors of **SHIVAM INDIA LIMITED**, are hereby called upon to submit their claims with proof on or before **05/09/2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. -N. A

Submission of false or misleading proofs of claim shall attract penalties.



JITENDRA LOHIA

Interim Resolution Professional
Shivam India Limited

Reg No: IBBI/IPA-001/IP-P00170/2017-2018/10339

Reg. Address: 2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor, Kolkata-700020

Reg. Email - jitulohia@knjainco.com

AFA No: AA1/10339/02/311225/107871, AFA Valid up to – 31/12/2025

Date: 25.08.2025

Place: Kolkata